GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.4942 TO BE ANSWERED ON THE 31ST MARCH, 2017

ACCIDENTS OF FIGHTER JETS

4942. SHRI PR. SENTHIL NATHAN: SHRI BHARATHI MOHAN R.K.:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether the Government has taken any effective measures to minimise the accidents involving fighter jets and military air planes; and

(b) if so, the details of such accidents and fatal deaths occurred during the last three years and the current year?

<u>ANSWER</u>

| MINISTER OF STATE | (DR. SUBHASH BHAMRE) |
|----------------------------|----------------------|
| IN THE MINISTRY OF DEFENCE | |
| रारा य मंी | (डा. सुभाष भामरे) |

(a) Every aircraft accident / incident is thoroughly investigated by a Court / Board of Inquiry to ascertain the cause of accident and the recommendations of the completed Court / Board of Inquiry are implemented. Defence Forces have taken various preventive measures like invigoration of Aviation Safety Organization, streamlining of accident / incident reporting procedure, analytical studies and quality audits of the aircraft fleets to identify vulnerable areas to avoid aircraft accidents. Accident prevention programmes have been given an added thrust to identify risk prone / hazardous areas specific to the aircraft fleets and operational environment to ensure safe practices / procedures.

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(b) Details of accidents involving fighter jets and military air planes during the last three years and the current year (up to 28.03.2017) are as under:

| Year | No. of accidents | No. of lives lost |
|------------------------------|------------------|-------------------|
| 2013-14 | 09 | 06 |
| 2014-15 | 15 | 15 |
| 2015-16 | 08 | 00 |
| 2016-17 (upto 28.03.2017) | 11 | 33 |

54 deaths have occurred in these accidents.
